

**DAILY BOARD**  
**H.H.J. SHRI. MILIND V. KURTADIKAR**  
**C.R. NO.42**  
**DATE : 22-07-2020**

Sr. No.	Case No.	Parties Name	Stage	Next Date
1	NDPS 13/15	ANC Vs Najibur Shaikh	Argument	
2	Cri. Rev.746/18	Manoj Agarwal Vs Rahul Kopikar	Order	
3	Cri. Rev.1098/18	Dhruv Shetty Vs Sion P. Stn.	Order	
4	Bail Appln. 363/20	Sultan Ahmed Abdul Rauf Vs Amboli P. Stn.		
5	Bail Appln. 871/20	Mohd. Faiyaz Khan Vs DCB CID Unit-10		
6	ABA 634/20	Nazneen @ Munni Shaikh Vs Dharavi P. Stn.		
7	Remand Appl. 446/20	DCB CID Vs Ali Mohd. Shafi Alam Shaikh		
8	Remand Appl. 57/20	D.N. Nagar Vs Naim Nabibaksh Shaikh @ Guppu		
9	Remand Appln. 338/20	Directorate of Revenue Intelligence, Vs Ribera Delicia		
10	NDPS MA 689/20	ANC Vs Saba Abid Shaikh		
11	NDPS 226/15	ATS, Charkop Unit Vs Sachin Dilip Bagul		High Court Time Bound
12	NDPS 93/16	NCB Vs Cremancia Sophai Basikora		"
13	NDPS 64/17	ATS Vs Bhanudas More		"
14	NDPS 76/17	ANC Vs Pravin Dilip Waghela		"
15	NDPS 20/19	ATS Vs Rajjak Hasanali Rupani		"

